

(c) Out of the fourthplants, three plants have been making profits with details as under:

(Rs. in crores) -

<i>Plants</i>	<i>1990-91</i>	<i>1991-92*</i>	<i>1992-93</i>
1. Panipat	7.44	2.15	Accounts
2. Bhatinda	3.54	13.57	not
3. Vijaipur	36.07	80.55	finalised

Telecom System By ECIL

5214. DR. KARTIKESWAR PATRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Electronics Corporation of India Limited has manufactured/proposed to manufacture E-10B exchange and other Telecom system;

(b) if so, the details thereof;

(c) the orders received by ECIL for supply of these equipments within the country; and

(d) the steps taken/proposed to be taken to transfer the manufacturing of this technology to the other manufacturers of telecom equipments in the country?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESHCHATURVEDI): (a) & (b). Electronic Corporation of India Ltd. does not manufacture or propose to manufacture E-10B Exchange. Electronics Corporation of India Ltd. (ECIL) however, supplies UMCs (Operation and maintenance Centres) which work alongside E-10B Exchange System. ECIL also manufactures certain telecom related products such as store and manufactures certain telecom related products such as Store and Forward Message Switch-

ing System, SPC Telex System, Automatic message Accounting System, Stored Programme Telex Exchange System etc.

(c) ECIL has received in all around 113 orders for telecom related products, in addition to orders for Stored programme Telex Exchange for 45,500 lines.

(d) there is, at present, no proposal for transfer of technology for manufacturing the above systems to other parties in the country.

[Translation]

Scheme for Youth in Khadi & Village Industries

5215. SHRI RAJENDRA KUMAR SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government are considering any scheme for mobilising youth Power and absorbing them in Khadi and village industries to contain the increasing as employment in the country; and

(b) if so, the details of the scheme and the manner in which it is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY DEPARTMENT

OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M ARUNACHALAM): (a) and (b). One of the basic objectives of the Commission is to generate non-farm employment for weaker sections of the society in the rural areas. In pursuance of the above objective, a special employment generation scheme has been

launched in Saharsa district of Bihar and Kalahandi district of Orissa on a pilot basis. In the Eighth Five Year Plan, this programme shall be implemented in 50 district in the country. The districts which have been identified for special employment programme during 1992-93 and 1993-94 are as under:-

<i>S.No</i>	<i>State</i>	<i>District</i>
1.	Assam	Margaon
2.	Andhra Pradesh	Adilabad
3.	Bihar	Saharse
4.	Gujarat	banaskhantha
5.	Himachal Pradesh	Chamba
6.	Kerala	Alleppy
7.	Madhya Pradesh	Sarguja
8.	Maharashtra	Chandrapur
9.	Orissa	Kalahandi
10.	Rajasthan	Dousa
11.	Tamil Nadu	Ramanathapuram
12.	Uttar Pradesh	Maunath Ranjan (Mau)
13.	West Bengal	Birbhum

[English]

Pending U.S. Proposals

5216. SHRI BOLLA BULLI
RAMAIAH:
DR. D. VENKATESWARA
RAO:

Will the PRIME MINISTER be pleased to state:

(a) the details of the investment proposals of U.S. companies pending clearance and the total amount involved therein;

(b) since when these proposals are pending with the Government;

(c) the reason for their non-clearance; and

(d) the time by which these proposals